

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD**



**C.P. No.105/271(e)/NCLT/AHM/2018**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)**  
**Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2020**

Name of the Company: Jiwanlal gopalji Makadia (Patel) & Ors.  
V/s.  
Patel Oils & Chemicals Pvt Ltd & Ors.

Section: Section 241-242 of the Companies Act 2013.

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	JIWANLAL MAKADIA	ACS	Petitioner	J.A. Jadhav
2.	Chinmay Karthik	Advocate	Resp- 6.	
	Jainish Shah w/ Mehul Vakharia	Advocate	Resp 1-3	

**ORDER**

The Parties are represented through their respective Counsel/PCS(s).

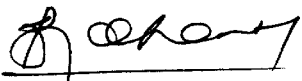
Learned Counsel for the Petitioner requested for some time to file rebuttal document(s), in pursuance to reply filed by the Respondent Nos. 1, 2, 3, 4 & 6.

The Permission is granted.

The Petitioner to file rebuttal document(s) within **two** weeks by serving an advance copy to the Respondent.

Rests of the Respondent(s) have not filed their reply, hence opportunity for filing reply by them is closed.

List the matter on 19.02.2020.

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 21st day of January, 2020.